

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.01.2020 (THURSDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 04 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders (Fixing the date of Hearing)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India & Anr.	M.Theepa	Ashwini Kumar Singh-R1 Mukund P Unny-RP

For Orders (For Corrections)

2.	Comp. App. (AT) No. 227 of 2019	Peoples International & Services Pvt. Ltd. & Anr. Vs Alliance Industries Ltd. & Ors. With	Ankit Dubey	Anurag Sharma- R1
3.	Comp. App. (AT) No. 228 of 2019	P.G.H. International Pvt. Ltd. & Anr. Vs. Ashok Kumar Khosla. & Ors. With	Ankit Dubey	Anurag Sharma- R1
4.	Comp. App. (AT) No. 229 of 2019	Peoples General Hospital Pvt. Ltd. & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma- R1

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 29 of 2020	Sarish Mittal, Director, KSM Spinning Mills Ltd. Vs. Central Bank of India & Ors.	A.K. Bhardwaj	
6.	Comp. App. (AT) (Ins) No. 57 of 2020	V. Padmakumar Vs. Stressed Assets Stabilisation Fund (SASF) & Anr.	Nitin Thukral	Anju Bhushan Gupta
7.	Comp. App. (AT) (Ins) No. 85-86 of 2020	Excel Engineering & Ors. Vs. Vivek Murlidhar Dabhade	G. Aniruth Purusothaman	
8.	Comp. App. (AT) (Ins) No. 103 of 2020	PNB Housing Finance Ltd. Vs. J.S.S. Buildcon Pvt. Ltd.	Sanjeev Singh	
9.	Comp. App. (AT) (Ins) No. 119 of 2020	Gajender Sharma Vs. Dinesh Sanitary Store & Anr.	Siddharth Sangal	
10.	Comp. App. (AT) (Ins) No. 120 of 2020	Earth Gracia Buildcon Pvt Ltd. (Through Its Resolution Professional MS. Manisha Rawat) Vs. Connoisseur InfraBuild Pvt Ltd.	Varsha Banerjee	
11.	Comp. App. (AT) (Ins) No. 121 of 2020	Radhika Mehra Vs. Vaayu Infrastructure LLP & Anr.	Varsha Banerjee	
12.	Comp. App. (AT) (Ins)No. 123 of 2020	Ashish Dynaneshwar Mahajan Vs. Samarth Lifters Pvt. Ltd. & Anr.	Silpa Thakur	
13.	Comp. App. (AT) (Ins) No. 124-125 of 2020	Suraj Jose Vs. Federal Bank Ltd & Anr.	B. Renjith Marar	

14.	Comp. App. (AT) (Ins) No. 129 of 2020	Infra Industries Ltd. Vs. Ingenia FZE	Pratishka Sharma	
15.	Comp. App. (AT) No. 12 of 2020	Asim Kumar Misra Vs. Sarkar & Chowdhury Enterprises Pvt. Ltd. & Ors.	Arushi Arora	
16.	Comp. App. (AT) No. 13 of 2020	Supratim Ghosh Vs. Sarkar & Chowdhury Enterprises Pvt. Ltd. & Ors.	Arushi Arora	
17.	Comp. App. (AT) No. 14 of 2020	Anirban Chowdhury Vs. Sarkar & Chowdhury Enterprises Pvt. Ltd. & Ors.	Arushi Arora	
18.	Comp. App. (AT) No. 15 of 2020	Susmit Bandopadhyay Vs. Sarkar & Chowdhury Enterprises Pvt. Ltd. & Ors.	Arushi Arora	
19.	Comp. App. (AT) No. 16 of 2020	Shankar Kumar Chakravorty Vs. Sarkar & Chowdhury Enterprises Pvt. Ltd. & Ors.	Arushi Arora	
20.	Comp. App. (AT) No. 18 of 2020	Debdut Datta Vs. Sarkar & Chowdhury Enterprises Pvt. Ltd. & Ors.	Arushi Arora	

For Orders

21.	Comp. App. (AT) (Ins) No. 959 of 2019	Mohinish Kumar & Ors. Vs. Mohit Chawla RP of Premsons Super Steels Pvt. Ltd. & Ors.	Mansij Arya	Pulkit Goyal-R1 S.K. Singh-R2,3
22.	Comp. App. (AT) (Ins) No. 957 of 2019	JSW Steel Ltd. Vs. Mahender Kumar Khandelwal & Ors. With	Manmeet Singh	Misha, Bishwajit Dubey
23.	Comp. App. (AT) (Ins) No. 1034 of 2019	Sanjay Singal & Anr. Vs. Punjab National Bank & Ors. With	Heena George	Ritu Bhalla Bishwajeet Dubey (R1 & R4) Shantanu (R2), Manmeet Singh (R3)
24.	Comp. App. (AT) (Ins) No. 1035 of 2019	Kalyani Transco. Vs. Bhushan Power & Steel Ltd. Through RP & Ors. With	Nikhil Palli	Bishwajit Dubey Manmeet Singh- R1&2 Arvind Kr. Gupta- R4
25.	Comp. App. (AT) (Ins) No. 1055 of 2019	Jaldhi Overseas Pte. Ltd. Vs. Bhushan Power Steel Ltd & Ors. With	Kumar Shashank Shekker	Charu Bansal-R2 Bishwajit Dubey- R3 Nishtha Chaturvedi-R4

26.	Comp. App. (AT) (Ins) No. 1074 of 2019	Medi Carrier Pvt Ltd. Vs. Mahendra Kumar Khandelwal RP of Bhushan Power and Steel Ltd & Anr. With	Sidhartha Sharma	Spandan Biswal- CoC, Vaijayant Paliwal- R1, Nishtha Chaturvedi-R2
27.	Comp. App. (AT) (Ins) No. 1126 of 2019	CJ Darcl Logistics Ltd. Vs. Mahender Kumar Khandelwal RP of Bhushan Power & Steel Ltd. With	Atul Shanker Mathur	Vaijayant Paliwal
28.	Comp. App (AT) (Ins) No. 1461 of 2019	State of Odisha & Ors. Vs. Bhushan Power & Steel Ltd & Anr.	Kirti Mishra	
29.	Comp. App. (AT) (Ins) No. 1016 of 2019	Vishal Gupta. Vs. Aanav Construction Co. & Anr.	Ritesh Khare	Anuj Mirhda
30.	Comp. App. (AT) (Ins) No. 1380 of 2019	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	Lokesh Bhola-R1 to R3 Jugraj Singh Bedi- IRP
31.	Comp. App. (AT) (Ins) No. 1406 of 2019	A.Balakrishana Vs. Kotak Mahindra Bank Ltd. & Anr.	Gautam Singh	Kesar Dass
32.	Comp. App (AT) (Ins) No. 1420 of 2019	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors. With	Karan Gandhi	Rudreshwar Singh-R1 Sumesh Dhawan- R2 Rakesh Kumar- R3,4
33.	Comp. App. (AT) (Ins) No. 1430 of 2019	DD Real Estate Pvt Ltd. Vs. Sajeve Bhushan Deora & Ors. Liquidator for Forgings Pvt Ltd.	Akshay Ringe	Akshay Ringe

For Admission (After Notice)

34.	Comp. App. (AT) (Ins) No. 1512 of 2019	Mrs. Nazia Yusuf Izuddin Vs. Vishal Sethi	Mayank Mikhail Mukherjee	Shashwat Parihar- R1 Reena Jain-PCA
35.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan
36.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta
37.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	

38.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer	Diya Kapur	
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For Hearing

39.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav
40.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)

After the above or 12:45 PM, whichever is earlier

For Orders

41.	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz Karim-R2 Osama Suhail
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Note: The Court will rise at 01:00 PM

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Registrar